

Development of Tourist Centres in Hill Areas

*545. SHRI G. DEVARAYA NAIK ; Will the Minister of TOURISM be pleased to state :

(a) whether Government propose to develop more tourist centres in hill areas;

(b) if so, whether Uttar Kannada district in Karnataka is being developed for promotion of tourism and whether Union Government are going to sanction more centres in this hill district; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO) : (a) Yes, Sir.

(b) Yes, Sir.

(c) On the basis of a proposal received from the Government of Karnataka, the Central Ministry of Tourism has approved in principle construction of a Beach Resort at Karwar at an estimated cost of Rs. 13.33 lakhs. Other proposals will be taken up for sanction of financial assistance as and when they are received from the Government of Karnataka.

Workers Participation in Management

*551. DR. B.L. SHAILESH :

SHRI T. BASHEER :

Will the Minister of LABOUR be pleased to state :

(a) whether as a follow-up of the announcement, made by Finance Minister in his Budget Speech, extending 100 per cent exemption from income tax to companies on expenditure incurred in connection with the introduction of the workers participation in management schemes, Government have worked out any mechanism for determination of the representative strength of the Unions;

(b) if so, the details thereof; and

(c) if not, how the workers' representation on the companies is proposed to be determined ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) to (c) No change is contemplated in the Scheme of Employees' Participation in Management notified by the Government vide Resolution No. L. 56011/1/83-Desk I (B) dated 30th December, 1983. The management is required to consult the concerned trade union leaders and evolve, through consensus, the mode for the representation of workers at all levels at which the Scheme would be implemented. Any expenditure incurred in the implementation of the Scheme would be covered by the Finance Minister's announcement.

Accident in Pandaveswar Colliery

5508. SHRI PURNA CHANDRA MALIK :

DR. SUDHIR ROY :

Will the Minister of LABOUR be pleased to state :

(a) whether any accident took place in Pandaveswar colliery's West section 'B' pit on 1 December, 1987;

(b) if so, the details thereof;

(c) whether the required minimum medical facilities and the primary safety equipments are not available at the colliery, if so, the reasons thereof; and

(d) the steps being taken against the colliery for violations of the rules ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) An underground loader received serious bodily injuries owing to blasting at a working face and succumbed to his injuries subsequently.

(c) Medical facilities including primary equipment are provided at the colliery.

(d) The shotfirer who was held responsible for the accident was suspended.